1	2	3	4
2.	One Property at Jupiter Apartment 03 flats, Mumbai	24.33	Money received from CAG on 8/3/2019.
3.	17 properties having 50 units	176.51	Bids received during Oct., Nov., Dec, 2018 and Feb., 2019. Approved by Board. Acceptance letters for 47 units issued. ₹ 100.00 crore received up to date against part sale value

Non-operational airports of AAI

2702. SHRI RANJIB BISWAL: Will the Minister of CIVIL AVIATION be pleased to state:

(a)   whether a number of airports of Airports Authority of India (AAI) are non-operational in the country, if so, the details thereof, as on date, State-wise;

(b)   whether Government has suffered losses on account of maintenance of such non-operational airports during each of the last three years and the current year, if so, the details thereof;

(c)   the time by when such non-operational airports are likely to be operational; and

(d)   the remedial measures taken by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARDEEP SINGH PURI): (a) Yes, Sir. The State-wise list of AAI owned non-operational airports/civil enclaves in the country is given in the Statement-I (*See* below).

(b)   Yes, Sir. The AAI has suffered losses on account of maintenance of such non-operational airports during each of the last three years and the current year. The details are given in the Statement-II (*See* below). As there is no revenue in these airports and minimum expense is incurred to maintain the airports which results in loss.

(c) and (d) Ministry of Civil Aviation has launched Regional Connectivity Scheme (RCS)-Ude Desh Ka Aam Nagrik (UDAN) in 2016 for promotion of Regional Connectivity by way of revival of un-served and under-served airports/airstrips, helipads of the State

Governments, AAI, Civil Enclaves and CPSUs through a Budgetary support of ₹4500 crore. Till date, 39 airports including AAI airports have been operationlised under RCS-UDAN scheme in the country.

Statement-I

List of non-operational airports

State	Sl. No.	Name of Airport
Andhra Pradesh	1.	Donakonda
Arunachal Pradesh	2.	Daparizo
Assam	3.	Rupsi
	4.	Shella
Bihar	5.	Jogbani
	6.	Muzaffarpur
	7.	Raxaul
Gujarat	8.	Deesa (Palanpur)
Jharkhand	9.	Chakulia
	10.	Deogarh
Madhya Pradesh	11.	Khandwa
	12.	Panna
	13.	Satna
Mizoram	14.	Aizawal (Turial)
. Telangana	15.	Nadirgul
	16.	Warangal
Tamil Nadu	17.	Vellore
	18.	Thanjavur (CE)
Tripura	19.	Kailashahar
	20.	Kamalpur
	21.	Khowai
Uttar Pradesh	22.	Bareilly (CE)
	23	Lalitpur

State	Sl. No.	Name of Airport
West Bengal	24.	Asansol
	25.	Balurghat
	26.	Malda

CE - Civil Enclave

Statement-II

(A) Losses of Non-Operational Airports

(₹ in crore)

State	Sl. No.	Name of Airport	2015-16		
			Revenue	Expenditure	Profit (+) / Loss (-)
1	2	3	4	5	6
Andhra Pradesh	1.	Donakonda	0.00	0.13	-0.13
Arunachal Pradesh	2.	Daparizo	0.00	0.00	0.00
Assam	3.	Rupsi	0.00	0.09	-0.09
	4.	Shella	0.00	0.00	0.00
Bihar	5.	Jogbani	0.00	0.28	-0.28
	6.	Muzaffarpur	0.00	0.18	-0.18
	7.	Raxaul	0.00	0.25	-0.25
Gujarat	8.	Deesa (Palanpur)	0.00	0.00	0.00
Jharkhand	9.	Chakulia	0.00	0.00	0.00
	10.	Deogarh	0.00	0.19	-0.19
Madhya Pradesh	11.	Khandwa	0.00	0.00	0.00
	12.	Panna	0.00	0.00	0.00
	13.	Satna	0.00	0.00	0.00
Mizoram	14.	Aizawal (Turial)	0.00	0.04	-0.04
Telangana	15.	Nadirgul	0.00	0.00	0.00
	16.	Warangal	0.01	0.29	-0.28

1	2	3	4	5	6
Tamil Nadu	17.	Vellore	0.00	0.15	-0.15
	18.	Thanjavur (CE)	0.00	0.00	0.00
Tripura	19.	Kailashahar	0.00	0.09	-0.09
	20.	Kamalpur	0.00	0.19	-0.19
	21.	Khowai	0.00	0.00	0.00
Uttar Pradesh	22.	Bareilly (CE)	0.00	0.00	0
	23.	Lalitpur	0.00	0.00	0.00
West Bengal	24.	Asansol	0.00	0.00	0.00
	25.	Balurghat	0.00	0.26	-0.26
	26.	Malda	0.01	0.18	-0.17

CE - Civil Enclave

(B) Losses of Non-Operational Airports

(₹ in crore)

State	Sl. No.	Name of Airport	2016-17		
			Revenue	Expenditure	Profit (+) / Loss (-)
1	2	3	4	5	6
Andhra Pradesh	1.	Donakonda	0.00	0.14	-0.14
Arunachal Pradesh	2.	Daparizo	0.00	0.00	0.00
Assam	3.	Rupsi	0.00	0.00	0.00
	4.	Shella	0.00	0.00	0.00
Bihar	5.	Jogbani	0.00	0.28	-0.28
	6.	Muzaffarpur	0.00	0.19	-0.19
	7.	Raxaul	0.00	0.25	-0.25
Gujarat	8.	Deesa (Palanpur)	0.00	0.00	0.00
Jharkhand	9.	Chakulia	0.00	0.00	0.00
	10.	Deogarh	0.00	0.24	-0.24

1	2	3	4	5	6
Madhya Pradesh	11.	Khandvva	0.00	0.00	0.00
	12.	Panna	0.00	0.00	0.00
	13.	Satna	0.00	0.00	0.00
Mizoram	14.	Aizawal (Turial)	0.00	0.00	0.00
Telangana	15.	Nadirgul	0.00	0.00	0.00
	16.	Warangal	0.00	0.74	-0.74
Tamil Nadu	17.	Vellore	0.00	0.17	-0.17
	18.	Thanjavur (CE)	0.00	0.00	0.00
Tripura	19.	Kailashahar	0.00	0.09	-0.09
	20.	Kamalpur	0.00	0.15	-0.15
	21.	Khowai	0.00	0.00	0.00
Uttar Pradesh	22.	Bareilly (CE)	0.00	0.00	0
	23.	Lalitpur	0.00	0.00	0.00
West Bengal	24.	Asansol	0.00	0.11	-0.11
	25.	Balurghat	0.01	0.26	-0.25
	26.	Malda	0.00	0.24	-0.24

CE - Civil Enclave

(C) Losses of Non-Operational Airports

(₹ in crore)

State	Sl. No.	Name of Airport	2017-18		
			Revenue	Expenditure	Profit (+) / Loss (-)
1	2	3	4	5	6
Andhra Pradesh	1.	Donakonda	0.00	0.14	-0.14
Arunachal Pradesh	2.	Daparizo	0.00	0.00	0.00
Assam	3.	Rupsi	0.00	0.00	0.00

1	2	3	4	5	6
	4.	Shella	0.00	0.00	0
Bihar	5.	Jogbani	0.01	0.26	-0.25
	6.	Muzaffarpur	0.02	0.16	-0.14
	7.	Raxaul	0.01	0.25	-0.24
Gujarat	8.	Deesa (Palanpur)	0.00	0.00	0.00
Jharkhand	9.	Chakulia	0.00	0.00	0.00
	10.	Deogarh	0.00	0.53	-0.53
Madhya Pradesh	11.	Khandwa	0.00	0.00	0.00
	12.	Panna	0.00	0.00	0.00
	13.	Satna	0.00	0.00	0.00
Mizoram	14.	Aizawal (Turial)	0.00	0.00	0.00
Telangana	15.	Nadirgul	0.00	0.00	0.00
	16.	Warangal	0.00	0.55	-0.55
Tamil Nadu	17.	Vellore	0.01	0.22	-0.21
	18.	Thanjavur (CE)	0.00	0.00	0.00
Tripura	19.	Kailashahar	0.00	0.05	-0.05
	20.	Kamalpur	0.00	0.08	-0.08
	21.	Khowai	0.00	0.00	0.00
Uttar Pradesh	22.	Bareilly (CE)	0.00	0.00	0.00
	23.	Lalitpur	0.00	0.00	0.00
West Bengal	24.	Asansol	0.00	0.00	0.00
	25.	Balurghat	0.00	0.24	-0.24
	26.	Malda	0.00	0.18	-0.18

CE - Civil Enclave

(D) Losses of non-operational airports

(₹ in crore)

State	Sl. No.	Name of Airport	Revenue	Expenditure	Profit (+) / Loss (-) (Provisional- Without Apportionment)
1	2	3	4	5	6
Andhra Pradesh	1.	Donakonda	0.00	0.00	-0.14
Arunachal Pradesh	2.	Daparizo	0.00	0.00	0.00
Assam	3.	Rupsi	0.01	0.35	-0.35
	4.	Shella	0.00	0.00	0.00
Bihar	5.	Jogbani	0.00	0.28	-0.28
	6.	Muzaffarpur	0.00	0.18	-0.18
	7.	Raxaul	0.00	0.26	-0.26
Gujarat	8.	Deesa(Palanpur)	0.00	0.00	0.00
Jharkhand	9.	Chakulia	0.00	0.00	0.00
	10.	Deogarh	0.01	0.1	-0.09
Madhya Pradesh	11.	Khandwa	0.00	0.00	0.00
	12.	Panna	0.00	0.00	0.00
	13.	Satna	0.00	0.00	0.00
Mizoram	14.	Aizawal (Turial)	0.00	0.00	0.00
Telangana	15.	Nadirgul	0.00	0.00	0.00
	16.	Warangal	0.00	0.56	-0.56
Tamil Nadu	17.	Vellore	0.01	0.85	-0.83
	18.	Thanjavur (CE)	0.01	0.18	-0.17
Tripura	19.	Kailashahar	0.00	0.48	-0.48
	20.	Kamalpur	0.00	0.08	-0.08
	21.	Khowai	0.00	0.09	-0.09

1	2	3	4	5	6
Uttar Pradesh	22.	Bareilly (CE)	0.03	0.03	0.00
	23.	Lalitpur	0.00	0.00	0.00
West Bengal	24.	Asansol	0.00	0.00	0.00
	25.	Balurghat	0.00	0.27	-0.27
	26.	Malda	0.02	0.15	-0.13

CE - Civil Enclave

Black marketing of tickets for air travel in Kedarnath

†2703. SHRI LAL SINH VADODIA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that under the pretext of air travel in Kedarnath, the cases of black marketing of tickets and ticketing frauds have come to light;

(b) if so, whether Government is contemplating on taking any action in this regard; and

(c) if so, the details thereof and by when and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARDEEP SINGH PURI): (a) The helicopter operations in Kedarnath are governed by Uttarakhand Civil Aviation Development Authority (UCADA), Government of Uttarakhand and there are many helicopter operators flying shuttle services from various helipads for Shri Kedarnath ji in the Mandakini Valley during the season. The entire operations is monitored by the District Administration, Rudraprayag, Government of Uttarakhand. Government of Uttarakhand has received some complaints in this regard and District Administration thereof has lodged First Information Reports (FIR) in 8 such cases.

(b) and (c) The District Magistrate (DM) Rudraprayag had positioned one Heli In-charge officer at all helipads to keep a check on black ticketing. Further, UCADA had also positioned 02 officers at the helipad to monitor and interact with the passengers. Further, the State Government of Uttarakhand has been contemplating sale of tickets for all helicopter operators selected by UCADA through Garhwal Mandal Vikas Nigam (GMVN) Limited or through any agency of the State Government on Centralized Distribution basis next year.

†Original notice of the question was received in Hindi.